

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 04.01.2016**

| S.No | NAME OF MEDIATORS<br><i>Shri/Smt/Ms.<br/>(Advocate's)</i> | TYPE OF CASE & No.<br>WITH TITLE OF CASE  | NAME OF<br>ADVOCATE<br>Petitioner's | NAME OF<br>ADVOCATE<br>Respondent's             |
|------|---|---|-------------------------------------|---|
| 01.  | Shri Prashant Sharma,<br>Retd;D.J.&Advocate               | D.B.Civil Misc. Appeal<br>No.464/2013./ Basant Kumar<br>Verma V/s Smt.Hemlata     | Mr.Harish Purohit                   | Mr. Jitendra<br>Choudhary &<br>Rajendra Kataria |
| 02.  | Dr.Pramila Acharya ,<br>Advocate                          | S.B.Civil Misc.Transfer<br>Pet.No.62/2015,Smt.Sunita<br>Chouchan V/s Mukesh Kumar | Mr.N.A.Rajpurohit                   | Mr.M.S.Amrawat                                  |

**CAUSE – LIST 05.01.2016**

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|------|---|--|-------------------------------------|-------------------------------------|
| 01.  | Shri Harish Purohit,<br>Advocate                          | S.B.CivilMisc.Tr.Pet.No.121/<br>2015, Smt.Preeti Kanwar V/s<br>Jai Singh       | Mr.Sanjay Mathur                    | .....                               |
| 02.  | Smt.Meena Kothari,<br>Advocate                            | S.B.CivilMisc.Tr.Pet.No.107/<br>2015, Smt.Priya Sodha V/s<br>Karan Singh Sodha | Mr.Pankaj Gupta &<br>Kausal Gautam  | Mr.Bharat Singh                     |
| 03.  | Shri Jitendra<br>Maheshwari, Advocate                     | S.B.CivilMisc.Tr.Pet.No.85/<br>2015,Smt. Saroj Kinwar V/s<br>Govind Singh      | Mr.Rakesh Arora                     | Mr.Dilip Kawadia<br>& G.S.Rathore   |
| 04.  | Dr.Pramila<br>Acharya,Advocate                            | S.B.Crl.Misc.Pet.No.3110/<br>2015Dilip Kumar V/s State &<br>Ors.               | Mr.Teja Ram                         | Mr.Rameshwar<br>Dave                |
| 05.  | Dr.Gopal Raj<br>Kalla,Advocate                            | S.B.Crl.Rev.Pet.No.1283/2015<br>Abhimanju Singh V/s State &<br>Ors.            | Mr.Sanjay Nahar                     | Mr.Pankaj Gupta                     |
| 06.  | Shri Danpat<br>Choudhary,Advocate                         | S.B.Civil<br>Misc.tr.Pet.No.41/2015,Smt.P<br>ooja Chhatar Singh                | Mr.J.S.Bhaleria                     | Mr.Kishan Bansal                    |

**DY. SECRETARY**

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

**“ Help The Needy -- Timely Help May Create History ”**